

**Patenting of herbal plants**

\*240. DR. BAPU KALDATE: SHRI SANJAY DALMIA:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether herbal plants like Tulsi, Neem and Brahmi have been patented;
- (b) the names of countries which have patented them; and
- (c) the reasons for allowing other countries to get them patented?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN): (a) Tulsi, Neem and Brahmi have not been patented in India as plants are not patentable under the provisions of the Patents Act, 1970.

(b) and (c) As per the data-base available with the Office of the Controller of Patents, no patent is reported to have been granted in respect of plants like neem, tulsi and brahmi in foreign countries.

**Complaints against Doctors of various Hospitals**

1673. SHRI MOHAMMED AFZAL *alias* MEEM AFZAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the number and the nature of complaints received against the doctors of G.B. Pant Hospital, Ram Manohar Lohia Hospital, A.I.I.M.S., Jai Prakash Narayan Hospital and Guru Teg Bahadur Hospital, New Delhi during the year 1993-94 and 1994-95 hospital-wise details thereof; and

(b) what action has been taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b) 5 complaints against the CHS doctors of Dr. R.M.L. Hospital and 2 complaints against the doctors of All India Institute Of Medical Sciences have

been received in the Ministry during the years 1993-94 and 1994-95. The complaints were of the nature of financial irregularities, negligence of duty, private practice, unauthorised absence, strike etc. Necessary action on the complaints was taken as per the provisions of vigilance Manual.

**NRI Participation in the Privatisation of Health Services**

1674. SHRI JANARDHANA POOJARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any proposal under consideration of the Government to encourage private participation in "Health care in the country, if so, the details thereof;
- (b) whether Government are seeking NRI participation in this regard; and
- (c) if so, the response of NRIs thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c) The Private sector is already a major contributor in the provision of Medical Services in the country. During the last 4 years 14 projects have' been approved for setting up hospitals/diagnostic centres with NRI support.

**Problems of domestic industry**

1675. DR. BAPU KALDATE:  
SHRI SANJAY DALMIA:  
SHRI V. HANUMANATHA  
RAO:  
SHRI AJIT P.K. JOGI:  
MAULANA OBAIDULLAH  
KHAN AZMI:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have identified problems of the 'domestic industry especially relating to surcharge on corporate tax and investment incentives;